

*100. [Transferred to the 2nd August, 1984].

News Item regarding Spurious Fertilizers for Punjab Farmers

@564. SHRI K. CHATHUNNI MASTER: Will the Minister of AGRICULTURE be pleased to state:

(a) whether his attention has been drawn to the news item captioned "Spurious Fertilizers for Punjab Farmers" published in the daily "Indian Express" Delhi edition of 10th July, 1984;

(b) if so, what are the details in this regard; and

(c) what steps Government proposes to take to ensure that such things do not occur in future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) and (c) It had been alleged in the newspaper report that spurious, adulterated and sub-standard fertilizers are being sold throughout the State of Punjab.

A Central Team was accordingly sent to Punjab to enquire into the allegations made in the newspaper report. On the basis of the enquiry of the central team and the report submitted by the Government of Punjab in this regard, it appears that the newspaper report is not based on facts and is incorrect. The Government of Punjab have informed that they themselves are vigilant about the need of checking the quality of fertilizers and for this purpose samples are regularly drawn and analysed and where necessary action is taken against guilty persons.

In accordance with the policy of the Government to ensure the availability of fertilizers of the standard quality to the farmers, the Central Govern-

@Previously Unstarred Question 105 transferred from the 23rd July, 1984.

ment has time and again impressed upon the State Government, to gear up and strengthen their enforcement machinery and to mount special campaigns. Central teams are also sent from time to time for checking quality of fertilizers at field level.

Alcoholic Advertisements through Mass Media

@@565. SHRI VISHVAJIT PRITHVIJIT SINGH: Will the Minister OF SOCIAL WELFARE be pleased to state:

(a) whether Government are aware that various firms are indulging in advertisement of alcoholic beverages through the medium of magazines and newspapers which is contrary to the Law of the land; and

(b) if so, what action is being contemplated by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Certain instances of "indirect" publicity for alcoholic beverages have come to the notice of the Government.

(b) Since prohibition is a State subject, such instances have been brought to the notice of the State Governments/Union Territory Administrations for taking necessary action in this regard.

Admission to the MBBS Course in Delhi

@@566. SHRI BIR BHADRA PRATAP SINGH:
DR. (SMT.) NAZMA HEPTULLA:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that there was a lot of bungling in the finalisa-

@@Previously Unstarred Question 126 transferred from the 23 July, 1984.

@@Previously Unstarred Question 425 transferred from the 25th July, 1984.

tion of the results for admission to the MBBS course in Delhi;

(b) whether Government have appointed any enquiry committee;

(c) if so, what are the details thereof; and

(d) what steps Government propose to take to avoid recurrence of such bungling in the admission to the MBBS course?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) According to the information furnished by the Delhi University, there have been some errors in the evaluation of the answer scripts for the entrance examination for MBBS Course conducted by the University this year.

(b) to (d) The Academic Council of the University has appointed a Six-man Committee to enquire into the incident, to fix responsibility and to suggest ways and means to streamline the system of admissions. The enquiry is in progress. Pending this enquiry, the University has also decided to hold the examination result already announced in abeyance. The matter is also before Delhi High Court.

Setting up of a New Dairy in Delhi

567. MISS SAROJ KHAPARDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a new dairy in Delhi;

(b) if so, what are the details in this regard; and

(c) what is the daily requirement of milk in Delhi and what are the sources from where the requirement is met?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The site for the new Dairy has not been finalised. Capacity of the Dairy and the areas that it may serve have not been decided.

(c) The Marketing Research Corporation of India, New Delhi conducted a survey in 1980 on behalf of Mother Dairy, Delhi and projected an estimated requirement of liquid milk in Delhi at 21.2 lakh litres per day during 1984.

The agencies engaged for supplying the present requirement of milk in Delhi are:—

(a) Mother Dairy, Delhi;

(b) Delhi Milk Scheme;

(c) Cooperative Milk Federations in the Northern Region; and

(d) Private traders.

Public Schools in Residential Houses in Delhi

568. MISS SAROJ KHAPARDE: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that the so called 'public schools' are being opened in certain residential localities in Delhi;

(b) whether such schools are recognised by the Directorate of Education, Delhi;

(c) whether the Directorate of Education before according recognition satisfies itself that the conditions/norms for such recognition have been fulfilled;

(d) what are the norms laid down for recognising a new public school;

(e) whether recognised public schools are permitted to function in residential houses; and

(f) if not, what action is being taken to get such schools evicted from the residential premises?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir.